

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (c) Yes, Sir. With a view to curb proliferation of arms and misuse of weapons by licensees, the Government has decided to review various provisions of the Arms Act, 1959 and Arms Rules, 1962, with regard to grant of arms licences for possession of arms and ammunition by individuals. This also includes proposals to (a) make a provision under the Arms Rules, 1962 under which the licensing authorities will be required to maintain a database and to share the data with Central Government which shall maintain a national database and (b) make police verification mandatory before grant of arms licence by deleting provision to Section 13(2A) of the Arms Act 1959.

#### **Joint Action Committee to deal with Naxalism**

†1430. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has decided to deploy more military and para-military force in naxal affected States;

(b) if so, the details thereof;

(c) whether Government has also decided to constitute any Joint Action Committee to tackle the naxalism; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) Government has adopted an integrated approach in dealing with Left Wing Extremism activities in the arenas of security and development. State Governments deal with the various issues related to the Left Wing Extremism activities in the States. Central Government supplements their efforts. These include deployment of Central Para Military Forces, filling up of critical infrastructure gaps, sanction of India Reserve Battalions, setting up of Centre for Insurgency and Anti Terrorism (CIAT), modernization and upgradation of State Police and their intelligence apparatus under the scheme for modernization of State Police Forces, etc. There is no proposal for deployment of the Armed Forces in Left Wing Affected Areas.

(c) No, Sir.

(d) Does not arise.

#### **Outlay under MPF to Gujarat**

1431. SHRI KANJIBHAI PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the outlay to the State of Gujarat under the Centrally sponsored scheme of "Modernization of Police Force" is very low *vis-a-vis* previous years; and

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†Original notice of the question was received in Hindi.